

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 19.04.2021

(Morning Session)	(Afternoon Session)
Call on 1. P & SC 5026/2018	Fix date for Trial 1. S.C. 5030/2015
Hearing 2. S.C. 5069/2020	Hear Before Charge 2. S.C. 5010/2021
Summons 3. S.C. 5039/2018	NBW to Accused 3. S.C. 5017/2015
4. S.C. 5027/2021	4. S.C. 5037/2019
Notice 5. CrI.RP. 5015/2021	Objection by 5. CrI.Misc.5127/2021
Evidence 6. S.C. 5018/2013	6. CrI Misc 5132/2021
7. S.C. 5009/2016	7. CrI Misc 5141/2021
8. S.C. 5050/2016	8. CrI Misc 5142/2021
9. S.C. 5016/2017	9. CrI Misc 5146/2021
Arguments 10. CrI.A. 5003/2020	10. CrI Misc 5147/2021
11. Cr.R.P. 5021/2021	11. CrI Misc 5150/2021
Await LCR 12. CrI.A. 5003/2019	12. CrI Misc 5151/2021
Call on 13. S.C. 5029/2020	13. CrI Misc 5152/2021
	14. CrI Misc 5153/2021
	15. CrI Misc 5154/2021
	16. CrI Misc 5155/2021
	17. CrI Misc 5156/2021
	Production of Accused 18. S.C. 5022/2021


(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE:

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE and JMFC, ANEKAL
In the Court of GOKULA K
PRL. CIVIL JUDGE
CIVIL CAUSE LIST DATED 19-04-2021

Case Type	Reg. No./Year	Sub Stage
<u>STEPS</u>		
1	O.S.	118/2012
2	EX	8/2012
3	O.S.	552/2012
4	O.S.	564/2012
5	O.S.	410/2013
6	Misc	15/2018
7	O.S.	636/2018
<u>SUMMONS</u>		
8	O.S.	800/2012
<u>APPEARANCE OF PARTY</u>		
9	O.S.	436/2014
<u>SUMMONS</u>		
10	O.S.	448/2016
<u>Issue Notice</u>		
11	O.S.	348/2010
12	EX	6/2021
<u>Reissue summons by special process</u>		
13	O.S.	140/2021
<u>EVIDENCE</u>		
14	O.S.	350/2012
15	O.S.	342/2013
16	O.S.	454/2020
<u>ORDERS</u>		
17	O.S.	561/2019
<u>JUDGEMENT</u>		
18	O.S.	144/2010
19	O.S.	242/2011
20	O.S.	462/2011
21	O.S.	834/2012
22	O.S.	627/2018
<u>written statement</u>		
23	O.S.	148/2010
24	O.S.	376/2020
25	O.S.	377/2020
<u>Notice to respondent</u>		

*Morning
Session.*

PRL CIVIL JUDGE and JMFC, ANEKAL
 In the Court of GOKULA K
 PRL. CIVIL JUDGE
 CIVIL CAUSE LIST DATED 19-04-2021

Case Type	Reg. No./Year	Sub Stage
26 FDP	1/2021	<div style="border: 1px solid black; padding: 5px;"> <p style="font-size: 2em; margin: 0;">Morning Session.</p> </div>
CROSS OF PW1		
27 O.S.	475/2012	
Hear		
28 O.S.	324/2010	
29 O.S.	396/2013	
Defendant Evidence		
30 O.S.	664/2013	
Emergent notice		
31 O.S.	422/2020	
32 O.S.	110/2021	
33 O.S.	147/2021	
Enquiry		
34 Misc	8/2018	
CALL ON		
35 EX	6/2014	
36 EX	16/2021	
OBJECTIONS		
37 O.S.	216/2012	
38 O.S.	111/2021	
Further Chief		
39 EX	13/2011	
40 O.S.	60/2012	
41 O.S.	187/2019	
Ti order		
42 O.S.	127/2021	
Issu notice		
43 O.S.	686/2011	
Reissue Summons		
44 O.S.	474/2005	
45 O.S.	366/2013	
Reissue notice to respondent		
46 FDP	8/2015	
47 Misc	3/2016	
Reissue notice		
48 EX	11/2017	
Reissue Summons		

PRL CIVIL JUDGE and JMFC, ANEKAL

In the Court of GOKULA K

PRL. CIVIL JUDGE

Criminal Cause List Dated 19-04-2021

Case Type	Reg.No/Year	SubStage
<u>JUDGEMENT</u>		
1 C.C.	1094/2009	
<u>Committal</u>		
2 C.C.	1363/2019	
<u>Notice to respondent</u>		
3 Crl.Misc.	479/2020	
<u>Hear</u>		
4 P.C.R.	217/2009	
5 Crl.Misc.	331/2020	
6 Crl.Misc.	332/2020	
7 Crl.Misc.	333/2020	
8 Crl.Misc.	605/2020	
<u>Issue NBW TO ACCUSED</u>		
9 C.C.	202/2017	

After noon
Session.

Matter listed on 19-04-2021 for hearing in the court of
II Addl. Civil Judge & JMFC, Anekal.
Morning Session

S.N	Case numbers	S.N	Case numbers
1	CC 957/05	30	CC 347/14
2	CC 431/05	31	CC 363/14
3	CC 897/06	32	CC 1152/14
4	CC 898/06	33	CC 360/14
5	CC 2169/07	34	CC 1430/14
6	CC 1780/08	35	CC 10/14
7	CC 328/08	36	CC 361/14
8	CC 329/08	37	CC 1171/14
9	CC 241/09	38	CC 587/14
10	CC 1122/09	39	CC 306/16
11	CC 1101/10	40	CC 2196/16
12	CC 357/10	42	CC 350/16
13	CC 1434/10	43	CC 1298/16
14	CC 1108/10	44	CC 360/16
15	CC 1509/11	45	CC 676/16
16	CC 433/11	46	CC 1303/16
17	CC 539/12	47	CC 2179/16
18	CC 1250/12	48	CC 1965/16
19	CC 527/12	49	CC 1227/16
20	CC 304/12	50	CC 866/16
21	CC 900/13	51	CC 1091/16
22	CC 361/13	52	CC 1831/16
23	CC 113/13	53	CC 2177/16
24	CC 373/15	54	CC 844/16
25	CC 737/15	55	CC 910/16
26	CC 736/15	56	CC 627/16
27	CC 208/15	57	CC 1174/16
28	CC 311/15	58	CC 1233/16
29	CC 96/15	59	CC 2193/16

60	CC 1300/16	81	CC 986/17
61	CC 1291/16	82	CC 1923/17
62	CC 2287/16	83	CC 1184/17
63	CC 1242/16	84	CC 592/17
64	CC 867/16	85	CC 191/17
65	CC 1079/16	86	CC 1782/17
66	CC 879/16	87	CC 1424/17
67	CC 1243/16	88	CC 1823/17
68	CC 689/16	89	CrI.Misc. 587/19
69	CC 915/16	90	CrI.Misc. 194/21
70	CC 1845/16	91	PCR 77/04
71	CC 386/16	92	PCR 314/17
72	CC 880/17	93	PCR 537/17
73	CC 1960/17	94	PCR 26/14
74	CC 1465/17	95	PCR 244/18
75	CC 279/17	96	PCR 251/19
76	CC 35/17	97	PCR 33/08
77	CC 350/17	98	PCR 105/21
78	CC 339/17	99	PCR 102/21
79	CC 89/17	100	PCR 139/21
80	CC 245/17	101	PCR 138/21

J
17/04. (17/04)

**II Addl. Civil Judge & JMFC,
Anekal.**